

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. No.154 OF 2005

Tuesday, this the 17th day of January, 2006.

CORAM :

HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

P.Balakrishnan (No.3)

Clerk/Typist

Office of the Accountant General (A&E) Kerala

Branch Thrissur, now residign at 7/335, "Mummy Dady",

Near Government Hospital, Choondupalaka, Kattakada

Thiruvananthapuram District

: Applicant

(By Advocate Mr.Mohammed Ravuf)

Versus

1. The Accountant General (A&E)
Appellate Authority, Kerala
Thiruvananthapuram
2. The Senior Deputy Accountant General (Admn)
Office of the Accountant General (A&E) Kerala
Thiruvananthapuram
3. C.V.Susamma
Senior Accounts Officer
O/O Accountant General (A&E). Thrissur : Respondents

[By Advocate Mr.T.P.M.Ibrahim Khan, SCGSC (R1&2)]

The application having been heard on 17.01.2006, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

The learned counsel for applicant represents that the transfer was given to Trivandrum on medical grounds which he has been agitating so far. He admits that the transfer has been given in June, 2005 (Annexure A-27). The applicant has immediately joined and he has been staying there on account of the medical treatment which he is undergoing and the employer has allowed him to continue at Trivandrum so long the treatment continues. The applicant has no objection in continuance of this arrangement. However, he has got some grievance relating to the salary



which has been disbursed to him which he has represented in the MA 1158/05 His prayer is that he be given the full salary that is applicable to him. The learned counsel for respondents gave a brief detail of all the due deductions from his emoluments. Since the question of payment of salary is not agitated in the OA, it is not proper to adjudicate the same. Needless to say, the respondents are obliged to disburse due emoluments to him.

2. With the above observation, the OA is closed. No order as to costs.

Dated, the 17th January, 2006.



**N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER**

VS